

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O. A. No. 164 OF 2024**

IN THE MATTER OF

VARUN GULATI

....APPLICANT

Versus

STATE OF HARYANA & ORS

...RESPONDENTS

**PHOTOGRAPHS DATED 17.05.2026 SHOWING VIOLATIONS BY
RESPONDENT NO. 6**

NEW DELHI

DATED: 20.05.2026

FILED BY:


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**LATEST PHOTOGRAPHS OF RESPONDENT NO. 6 I.E. M/S TDI CITY
DISCHARGING UNTREATED EFFLUENT IN OPEN AREA**





**ELECTROMAGNETIC FLOW METER NOT WORKING OF
RESPONDENT NO. 6**

